

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:660
ANSWERED ON:24.07.2003
REGULATORY AUTHORITY FOR BROADCASTERS
M. DURAI;NANDIPAKU VENKATASWAMY

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have decided to set up an autonomous broadcast regulatory body; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (b): There is clearly need for an institutional mechanism for regulation of broadcasting. A wider consultation with stake holders is considered necessary for deciding on the appropriate framework.